

**Supplementary Constitution of Bench at Lucknow Bench of the Court
from 19th to 28th August, 2009**

1. Hon.Sunil Ambwani, J. Hon.Dilip Gupta, J. Fresh in Writs relating to Tax matters, Excise, Central Taxation, Income Tax Appeals and References and Writs relating to Recovery of Tax matters, Mines and Minerals, F.A.'s, F.A.F.O.'s and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.

At 2:00 p.m. : Writs relating to Tax matters upto the year 2006 and F.A.'s, F.A.F.O.'s upto the year 2004 starting from oldest for orders, Admission and Hearing including Bunch cases.

Thereafter : Final Hearing of the matters starting from oldest of this category.

2. Hon.S.N.H.Zaidi, J. Fresh in Major Bail Applications (i.e. Bail Applications u/ss 302, , 304, 304-B and 396 IPC) for Orders, Admission and Hearing. And Criminal Appeals for the year 2003 and 2004 for Hearing.

At 2:00 p.m. : Major Bail upto the year 2008 for orders.

Thereafter : Final Hearing of matters starting from the oldest of this category.

3. Hon.Vedpal, J. Fresh in F.A.F.O.'s, Civil Revisions, Matters under Article 227 of the Constitution of India arising out of CPC and Rent Control Writs for Orders, Admission and Hearing including Bunch Cases.

At 2:00 p.m. : F.A.F.O.'s, Civil Revisions, Rent Control Writs starting from oldest for Orders, Admission and Hearing including Bunch Cases.

Thereafter : Final Hearing of matters starting from the oldest of this category.

4. Hon.Y.K.Sangal, J. Fresh in Criminal Appeals including Bail and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases. AND Criminal Appeals from the year 2005 for Hearing.

At 2:00 p.m. : Criminal Appeals for Bail/orders for Orders, Admission and Hearing including Bunch cases.

Thereafter : Final Hearing of matters starting from the oldest of this category.

SENIOR JUDGE

12-08-2009